

**CITY CIVIL COURT MUMBAI**  
**In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR**  
**COURT 20 ASST. SESSIONS JUDGE**  
**Civil Cases Listed on 02-11-2020**

Sr No	Cases	Party Name	Advocate Name
<b>ORDER</b>			
1)	<a href="#"><u>SUIT/ 103624/2008</u></a>	GAWDE CONSTRUCTIONS PRIVATE LIMITED Versus SANDEEP GAJANAN DEVARUKHAR	AJIT S KARWANDE  DITENDRA K MISHRA
2)	<a href="#"><u>SUIT/ 109423/2000</u></a>	MANDAR PHARMA AND ORS Versus GOBIND MEDICAL STROES	MS BHARATI G NACHANKAR
<b>ARGUMENTS</b>			
3)	<a href="#"><u>SUIT/ 102927/2009</u></a>	HOUSING DEVELOPMENT FINANCE CORPORATION LTD Versus DEEPAK A KHAIRE AND 4 ORS	MAHESH MENON AND CO  M S D H LAW ASSOCIATES U OBJ
4)	<a href="#"><u>SUIT/ 100200/2017</u></a>	Indian Overseas Bank Versus 1.Mr. Ramesh H. Mhatre 2.Mr. Laxman G. Mhathre 3.Mr. Pandurang V. Mhatre	Sai Consultancy Services
<b>ARGUMENT P.H.</b>			
5)	<a href="#"><u>SUIT/ 106585/2003</u></a>	MR SEBSTIAN DIAS Versus NELSON GONSALVES AND ORS	NITIN G RAUT AND MRS G P VA  R D SURYAWANSHI
6)	<a href="#"><u>SUIT/ 107033/2006</u></a>	jiwanram sheoduttrai Versus mukand limited	MR BIPIN JOSHI  UDWADIA AND UDESHI
7)	<a href="#"><u>SUIT/ 101952/2018</u></a>	Union Bank Of India Versus Ramlakhan Kashiram Shukla	Gopalkrishna Swamy

Sr No	Cases	Party Name	Advocate Name
<b>FRAMING ISSUES</b>			
8)	<a href="#"><u>SUIT/ 100651/2016</u></a>	Deepak N. Shah Versus 1.Panchsheel Condominium 2. President of Condominium 3.Secretary of Condominium 4.Board of Managers	M/s. Singhania and Co
9)	<a href="#"><u>SUIT/ 101663/2019</u></a>	Mr. Mudassar Rajesaheb Mashalkar Versus Smt. Mandeep Sehra	M/s. Shah and Furia Associates
10)	<a href="#"><u>SUIT/ 101304/2016</u></a>	Dr. Vinayak Nagesh Naik Versus 1.Mr. Dilip Tukaram Ranavase 2.Mrs. Vishaka Dilip Ranavase	Shailesh S. Redekar
11)	<a href="#"><u>SUIT/ 101548/2016</u></a>	Bhagwati Steel Corporation Versus Mr. Suresh Bagrodia	Legal Spectrum
12)	<a href="#"><u>Counter Claim/ 100019/2016</u></a>	Bhagwati Steel Corporation Versus Suresh Bagrodia - M. S. Steel N Alloys	Ashok Dhanuka
13)	<a href="#"><u>SUIT/ 101700/2019</u></a>	Life Insurance Corporation of India Limited Versus 1.Mr. Chetankumar N. Desai 2.Mr. Chirag Shah	The Law Point
<b>NM ORDERS</b>			
14)	<a href="#"><u>SUIT/ 100663/2012</u></a>	DEEPAK S. NEGANDHI Versus ASHISH D. PAREKH AND ANR.	KHAN JAVED AKTHAR Navdeep Vora and Asso
15)	<a href="#"><u>NOTICE OF MOTION/ 101879/2018</u></a>	Sou Madhuri Sanjay Patwardhan Versus Reliance Industries Ltd And Ors	Suraj S. Kudalkar
16)	<a href="#"><u>NOTICE OF MOTION/ 103915/2018</u></a>	Deepak Shmji Negandhi Versus Ashish Dinesh Parekh And Anr	Adv Navdeep Vora And Associates

**CITY CIVIL COURT MUMBAI**  
**In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR**  
**COURT 20 ASST. SESSIONS JUDGE**  
**Civil Cases Listed on 03-11-2020**

Sr No	Cases	Party Name	Advocate Name
<b>ARGUMENTS</b>			
1)	<a href="#"><u>SUIT/ 106931/2006</u></a>	ramnirajan kedia tours and travels Versus the indian hotels company limited	V V KHEMKA  MULLA AND MULLA CBC
2)	<a href="#"><u>SUIT/ 100650/2015</u></a>	The Trustees pf the Port of Bombay Versus B.R.Herman and Mohatta India Pvt. Ltd.	Ms. M.V. Kini and Co.
3)	<a href="#"><u>SUIT/ 101744/2016</u></a>	Union Bank of India Versus 1.M/s.AMM Business 2.Mr. Ajeet Kumar Gupta	Manish D. Tiwari
4)	<a href="#"><u>SUIT/ 100780/2018</u></a>	Mr. Jigar Manilal Gala Versus 1. M/s. Aryan Foods and Coinfectionaries 2. Mr. Sanjay Arya 3.Mr. Chirag Arya	A. L. Pal
<b>FRAMING ISSUES</b>			
5)	<a href="#"><u>SUIT/ 101867/2019</u></a>	The Board of Trustees of The Port of Mumbai Versus 1.M/s. Fiordelisi Exim Pvt Ltd 2. M/s. MSC Agency India Pvt Ltd	M/s. M. V. Kini and Co
<b>CH/S ORDERS</b>			
6)	<a href="#"><u>SUIT/ 104358/2011</u></a>	MADHURI RAM SABNIS Versus SANDEEP S DESHPANDE AND 2 ORS	RAJEEV V TALASIKAR  DIVYA SHAH ASSOCIATES 1
7)	<a href="#"><u>CHAMBER SUMMONS/ 101019/2019</u></a>	Madhuri Ram Sabnis Versus Sandeep Sadhashiv Deshpande	The Law Points

**CITY CIVIL COURT MUMBAI**  
**In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR**  
**COURT 20 ASST. SESSIONS JUDGE**  
**Civil Cases Listed on 04-11-2020**

Sr No	Cases	Party Name	Advocate Name
<b>ORDER</b>			
1)	<a href="#"><u>SUIT/ 102071/2015</u></a>	Ms Rohit and Company Versus 1.Ms Arihant Component India Pvt ltd 2. Haresh Balkrishna Naik 3.Mrs. Sarika Suresh Talegaonkar	Law Chamber of Siddharth Murarka
2)	<a href="#"><u>SUIT/ 102425/2019</u></a>	Canara Bank Versus M/s. Nazz Tours and Travels	Mr. Rajkumar Shukla
<b>EX-PARTE JUDGEMENT</b>			
3)	<a href="#"><u>SUIT/ 100924/2015</u></a>	Syndicate Bank Versus Ms A.B. Fabrics	Janardhanan M.A.
<b>ARGUMENTS</b>			
4)	<a href="#"><u>SUIT/ 100504/2015</u></a>	Creative Portico Pvt ltd Versus Ritesh Mahajan prop Ms Carpets world	K H. Yadav
5)	<a href="#"><u>SUIT/ 100523/2015</u></a>	Mrs. Shefali Kumar Goradia 2.Kumar Suresh Goradia Versus Ms Shreeniwas cotton Mills ltd	Mahimtura and company
6)	<a href="#"><u>CHAMBER SUMMONS/ 100462/2020</u></a>	Mrs. Shefali Kumar Goradia 2.Kumar Suresh Goradia Versus Ms Shreeniwas cotton Mills ltd	Mahimtura and Co.  adv.
<b>FRAMING ISSUES</b>			
7)	<a href="#"><u>SUIT/ 100025/2016</u></a>	Shri. Rajesh Laxmichand Dedhia Versus 1.Shri. Kantilal Damji Gada 2.Shri. Jigar Kantilal Gada	Yogesh Savadi
8)	<a href="#"><u>SUIT/ 100899/2016</u></a>	M/s. Orbit Life Science Pvt. Ltd. Versus Mrs. Shyamla	Mr. Paras N. Vira

Sr No	Cases	Party Name	Advocate Name
9)	<u>SUIT/</u> <u>100976/2016</u>	Kilburn Engineering Limited Versus Dhijen Mehta	Mr. Dhananjay C. Pathak

**CITY CIVIL COURT MUMBAI**  
**In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR**  
**COURT 20 ASST. SESSIONS JUDGE**  
**Civil Cases Listed on 05-11-2020**

Sr No	Cases	Party Name	Advocate Name
<b>EX-PARTE JUDGEMENT</b>			
1)	<a href="#"><u>SUIT/ 101646/2019</u></a>	Ms.Kores India Ltd. Versus Ms. GMP Technical Solutions Pvt. Ltd.	Mohankumar K.
<b>ARGUMENTS</b>			
2)	<a href="#"><u>NOTICE OF MOTION/ 100063/2017</u></a>	Anis Mohammed Hanif Sayyed . Suit Stamp No.58 of 2017 Versus Ayisha Masoom Shaikh	Rajesh Chaudhary
3)	<a href="#"><u>SUIT/ 100075/2017</u></a>	Mr. Anis Mohammed Hanif Sayyed Versus Mrs. Ayisha Masoom Shaikh	Rajesh Chaudhary
<b>ARGUMENT P.H.</b>			
4)	<a href="#"><u>SUIT/107893 /1996</u></a>	DINESH V VYAS Versus THE EDUL-ATE CO OP HSG SOC LTD	Reshma Ravi  BHARAT JOSHI
<b>FRAMING ISSUES</b>			
5)	<a href="#"><u>SUIT/ 100644/2016</u></a>	The Supreme Industries Limited Versus Mr. Kishorekumar R. Nadigatla	Sachin Joshi
6)	<a href="#"><u>SUIT/ 100708/2016</u></a>	Ms. K.K. Welding Ltd. Versus Poornima Viral Desai	Rajeshkhar V. Govilkar
7)	<a href="#"><u>SUIT/ 101420/2016</u></a>	M/s. Aswani Construction Private Ltd. Versus M/s. Karjat Land Developer	Rajkumar M. Ashar
8)	<a href="#"><u>SUIT/ 101287/2016</u></a>	1.Reliance Jio Infocomm Ltd. 2.New India Assurance Co. Ltd. Versus M/s. Total Logistics India Pvt. Ltd.	Ms. Karishma Shirke Padwal

Sr No	Cases	Party Name	Advocate Name
9)	<u><a href="#">SUIT/101738/2016</a></u>	Sanjay Hariprakash Goyal Versus M/s. Desarch Enterprises	Shri. Suresh M. Jain
10)	<u><a href="#">SUIT/101971/2016</a></u>	Nemani Steels Pvt. Ltd. Versus 1.Marathon Nextgen Realty Ltd. 2.Chetan R.Shah 3.Mayur R.Shah 4.S.Ramamurthi 5.Kishore Patole	Mr. Maulik K. Tanna
11)	<u><a href="#">SUIT/102705/2016</a></u>	Corporation Bank Versus 1.Mr. Manjunath B. Shetty 2.Mrs. Sujata Shetty	Vinaya Chavan and Company
12)	<u><a href="#">SUIT/102717/2016</a></u>	M/s. ICM Logistics Pvt. Ltd. Versus M/s. Indsur Global Ltd.	Pabari Legal Associates
13)	<u><a href="#">SUIT/100234/2017</a></u>	Property Pistol Reality Pvt. Ltd. Versus 1.Access Serviced Offices Pvt. Ltd. 2.Sonal Madhusudan Thakur 3.Mr. Madhusudan Promod Thakur	Nandlal Agrawal
14)	<u><a href="#">SUIT/100688/2017</a></u>	Simatech Shipping PTE. Ltd. Versus M/s. Forbes And Company Limited	Manoj R. Khatri and Arnab Ghosh
<b>NM ORDERS</b>			
15)	<u><a href="#">NOTICE OF MOTION/102159/2019</a></u>	Ram Shankar Gupta Versus MHADA And Anr	Adv Prakash G. Lad
16)	<u><a href="#">EXECUTION APPLN/100227/2019</a></u>	Ram Shankar Gupta Versus The Maharashtra Housing and Area Development Authority and anr.	Amardev J. Uniyal

**CITY CIVIL COURT MUMBAI**  
**In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR**  
**COURT 20 ASST. SESSIONS JUDGE**  
**Civil Cases Listed on 06-11-2020**

Sr No	Cases	Party Name	Advocate Name
<b>JUDGMENT</b>			
1)	<a href="#"><u>SUIT/ 102467/2012</u></a>	SHRI LAWRENCE PINNEIRO Versus MAC REMEDIES PVT LTD	MR. RALSTON LERNANDES
<b>EX-PARTE JUDGEMENT</b>			
2)	<a href="#"><u>SUIT/ 101850/2019</u></a>	Bank of India - Gandhi Market Branch Versus 1. M/s. Sachin Travels 2. Mr. Sachin Pawan Dafare	Anant B. Shinde and Co
<b>ARGUMENTS</b>			
3)	<a href="#"><u>SUIT/ 101650/2019</u></a>	State Bank of India Versus 1.Vijay Pandurang Kambli 2.Amol Ramesh Parkar	Ms. R.J.Singh and Co.
4)	<a href="#"><u>SUIT/ 101808/2019</u></a>	State Bank of India Versus 1. M/s. S. B. Travels 2. Mr. Iqbal Idrish Shaikh	Mrs. A. W. Barve
5)	<a href="#"><u>SUIT/ 100276/2018</u></a>	M/s. MZ Audio Distributions (India) Versus M/s. Image and Sound	M. S. Kadu and Santosh Maske
<b>FRAMING ISSUES</b>			
6)	<a href="#"><u>SUIT/ 101694/2016</u></a>	1.Byram Phiroze Shroff 2.Annahita Desai 3.Cushru Phiroze Shroff 4.Aspi Phiroze Shroff Versus 1.Central Bank of India 2.RTG Share Broking Ltd. 3.Roshan Homi Choksey	M.S. Bodhanwall and Co.
7)	<a href="#"><u>SUIT/ 101911/2016</u></a>	Aditi Tapuriah Versus 1.Axis Bank Ltd.2.Assistant Registrar 3.The Authorized Officer 4.Sr.Insp.of Police 5.The Secretary	Mr. Navaneetha Krishnan



**CITY CIVIL COURT MUMBAI**  
**In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR**  
**COURT 20 ASST. SESSIONS JUDGE**  
**Civil Cases Listed on 07-11-2020**

Sr No	Cases	Party Name	Advocate Name
<b>ORDER</b>			
1)	<a href="#"><u>SUIT/ 101823/2019</u></a>	Tamilnad Mercantile Bank Ltd Versus 1. Mr. Patel Vinkesh Navin 2.Mr. Aneel Bandopanth Kalbhor	M/s. Consulta Juris
2)	<a href="#"><u>SUIT/ 102156/2018</u></a>	Zurich Versicherung AG Versus Mayuresh Carriers	Ashwin Shankar
3)	<a href="#"><u>SUIT/ 100099/2019</u></a>	Pidilite Industries Ltd Versus M R Kataria Plywood	Swapnil Bhende
<b>EX-PARTE JUDGEMENT</b>			
4)	<a href="#"><u>SUIT/ 101977/2018</u></a>	Punjab and Sind Bank Versus Nitin Piraji Sable	Haridas and Co
<b>FRAMING ISSUES</b>			
5)	<a href="#"><u>SUIT/ 100268/2016</u></a>	Parasmal Pratapmalji Sheth Versus Tirupat Chandrashekhar Komakul	Jagdish Nagar and Associates
6)	<a href="#"><u>SUIT/ 100328/2016</u></a>	Vijaylaxmi Textiles Industries Pvt. Ltd. Versus 1.Kamdar Consultants Pvt. Ltd. 2.Mr. Sanjay Jain	Rakesh H. Pathak
7)	<a href="#"><u>SUIT/ 101751/2016</u></a>	Vikas Somchand Jain Versus Rajesh Mahendra Kumar	S.K. Jain and Associates
8)	<a href="#"><u>SUIT/ 101817/2016</u></a>	Ajay P. Srivastava Versus Smt. Ritu Ajay Srivastava	A.E. Rupani
9)	<a href="#"><u>SUIT/ 102287/2016</u></a>	M/s. Anora Fasions Pvt. Ltd. Versus 1.M/s. Jaypreet Kaur Sawhney and Co. 2.Gurpreet Singh Sahni 3.Priti G. Sahni 4.Ms. Jasica G. Sahni	Mr. Paras N Vira

Sr No	Cases	Party Name	Advocate Name
10)	<a href="#"><u>SUIT/ 102344/2016</u></a>	Mr. Sachin Garg Versus Hindustan Construction Co. Ltd.	
11)	<a href="#"><u>SUIT/ 102571/2016</u></a>	Mogul Travels and Transport Company Pvt. Ltd. Versus Jaspal Sawhney	Abjijeet Marathe
12)	<a href="#"><u>SUIT/ 100041/2017</u></a>	Servile Relocations Private Limited Versus M/s. M.S. Logistics	Manoj R. Khatri
13)	<a href="#"><u>SUIT/ 100062/2017</u></a>	Krystal Integrated Services Pvt. Ltd. Versus M/s. Mumbai Metro One Pvt. Ltd.	Chaitanya B. Nikte
14)	<a href="#"><u>SUIT/ 101665/2017</u></a>	1. Mr. Anil Bhupatrai Dave 2. Mrs. Bina Anil Dave 3. Mrs. Meena Bhupatrai Dave Versus 1M/s Samira Habitats (I) Ltd 2 Sameer Anil Nerurkar 3 Mihir Anil Nerurkar 4 Vijaya Chaderpaul Iyer	Mr. Jayesh Bhatt
15)	<a href="#"><u>SUIT/ 102258/2017</u></a>	M/s. Hind Automobiles and Co. Versus Boppana Global Civil Constructions Pvt Ltd	Sudhakar G. Lakhani
16)	<a href="#"><u>SUIT/ 100041/2018</u></a>	Mr. Pramod Deorao Mether Versus 1 M/s Synthetic and Art Silk Mills Research Association 2 Sasmiras Institute of Man Made Textiles	Rajendra H. Satale
17)	<a href="#"><u>SUIT/ 100203/2018</u></a>	HDFC Life Insurance Co. Ltd. Versus Mr. Manoj Vachhani	Banthia and Co.
18)	<a href="#"><u>SUIT/ 100692/2018</u></a>	1. Haiderali T. Rassiwalla 2. Mohammedali T. Rassiwalla Versus 1. Esmail Ebrahim Rassiwalla 2. Mrs. Mariam Qutbuddin 3. Fatema Hakimuddin Rassiwalla	J.V. Parmar
19)	<a href="#"><u>SUIT/ 100814/2018</u></a>	Siddharth Naresh Sogani Versus Kamlaprasad Tikamani	S. K. Jain and Associates